

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 105
IA No. 1703/ND/2021
IB-2721/(ND)/2019

IN THE MATTER OF:

M/s Straight Edge Contracts Pvt. Ltd.
Vs.
M/s Three C Shelters Pvt. Ltd.

....**Applicant**

....**Respondent**

Order under Section 9 of IBC

Order delivered on 13.07.2021

Coram:

SHRI P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant :
For the Respondent :

ORDER

No one is present at the time of virtual hearing. Post this matter after two weeks.

Post this matter on **18.08.2021**.

Sd/-
K.K. VOHRA
MEMBER (T)

Sd/-
P.S.N. PRASAD
MEMBER (J)